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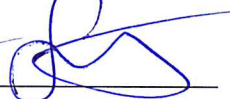
NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURAL – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2018 AT 10.30
AM

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|----------------------------------|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA No. 351/2018 in CP (IB) NO. 171/9/HDB/2018 |
| NAME OF THE COMPANY | Spad Textiles Ltd |
| NAME OF THE PETITIONER(S) | VST Weaves India Pvt |
| NAME OF THE RESPONDENT(S) | Spad Textiles Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| Nallesh Kumar Sangam | Advocate | 9000666072 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---------------------------------|---|
| A. S. SATISH KUMAR | PCS | csassk@gmail.com 97909 24378 |  |
| | | | |

ORDER

IA 351/2018 is taken up for hearing. Shri Satish Kumar, PCS appearing for Respondents 2 to 4 undertakes to file memorandum of appearance for R-2 to 4 and requested the Tribunal to list this matter to the nearest date.

For filing reply/counter, list the matter on 05.10.2018.


Member (J)

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